

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD.

T. A. NO. 1771 OF 1987

Sau Nath Vs. U.O.G

Sl.No.	Date	Office Report	Orders
		<u>10-12-90</u>	No sitting. Adjourned 16-4-91 for hearing. The
		<u>16-4-91</u>	Hon. K. Chatterjee A.M. Hon. S.N. Prasad J.M. None for the parties. Case is adjourned to 20/8/91 for hearing. J.M. A.M.